

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**CHANDIGARH (COURT – II)**  
***(Through Hybrid Mode)***

**Item No. 122**

**IA(I.B.C)/1705(CH)2023, IA(I.B.C)/1275(CH)2023**  
**IA(I.B.C)/2083(CH)2023, IA(I.B.C)/432(CH)2023**  
**IA(I.B.C)/1167(CH)2023, IA(I.B.C)/2507(CH)2023**  
**IA(I.B.C)/2497(CH)2023, IA(I.B.C)/2491(CH)2023**  
**IA(I.B.C)/2493(CH)2023, IA(I.B.C)/487(CH)2024**  
**IA(I.B.C)/669(CH)2024, IA(I.B.C)/670(CH)2024**  
**IA(I.B.C)/671(CH)2024**

**In**  
**CP(IB) No. 182/Chd/HP/2019**  
**(Admitted)**

**IN THE MATTER OF:**  
**Bhagwati Steel Sales**

**... Petitioner-Operational Creditor**

**Versus**

**HIM MEC TEC Pvt. Ltd**

**... Respondent-Corporate Debtor**

**Under Section: 9, 33(1), 60(5), 66(1), IBC 2016**

**Order delivered on 29.04.2024**

Due to paucity of time, the matter could not be taken up today, hence adjourned to 12.06.2024.

Sd/-

**Court Officer**